

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:5004  
ANSWERED ON:09.12.2010  
SHARING OF AIR SPACE  
Deora Shri Milind Murl;Semmalai Shri S.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Ministry is contemplating any proposal to share military air space for Civilian Passenger air services to cope up with the growing air traffic;
- (b) if so, the details thereof; and
- (c) the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a)&(b): Yes, Madam. Civil flights are not permitted to use defence airspace. In view of the growing air traffic and the airspace becoming more and more congested, there is a felt need to optimally utilize the airspace by all stake holders equitably on actual need basis. ICAO also advocates the mechanism through flexible use of airspace concept.

Under flexible use of airspace concept, AAI has promulgated ATS route through some military areas and a few conditional routes which are operationally available for civil flights during night and at certain height.

(c): Flexible use of airspace will provide benefit to all stakeholders, in terms of :

- Operational efficiency and shorter routes - Enhanced airspace capacity - Fuel savings-